

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No 201- IA/866(AHM) 2022
ITEM No 202- IA/867(AHM) 2022
ITEM NO 203- IA/874(AHM) 2022
ITEM No 204- IA/1075(AHM) 2022
ITEM No 205- IA/1143(AHM) 2022
ITEM No 206- IA/855(AHM) 2022
ITEM No 207- IA/1107(AHM) 2022
ITEM No 208- IA/110(AHM) 2023
ITEM No 209- IA/111(AHM) 2023
ITEM No 210- Cont. P/01(AHM) 2023
ITEM No 211- IA/757(AHM) 2022
ITEM No 212- IA/758(AHM) 2022
ITEM No 213- IA/760(AHM) 2022
ITEM No 214- IA/794(AHM) 2022

ITEM No 215- IA/795(AHM) 2022
ITEM No 216- IA/873(AHM) 2022
ITEM No 217- Cont. P/5(AHM) 2022
ITEM No 218- IA/15(AHM) 2023
ITEM No 219- IA/54(AHM) 2023
ITEM No 220- IA/117(AHM) 2023
ITEM No 221- IA/252(AHM) 2023
ITEM No 222- IA/284(AHM) 2023
ITEM No 223- IA/288(AHM) 2023
ITEM No 224- IA/305(AHM) 2023
ITEM No 225- IA/991(AHM) 2023
ITEM No 226- IA/992(AHM) 2023
ITEM No 227- IA/994(AHM) 2023
ITEM No 228- IA/996(AHM) 2023

IN
CP(IB) 40 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Essar Steels Ltd

.....**Applicant**

.....**Respondent**

Order delivered on: 31/10/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant /
AMNSIL

: Mr. Mihir Thakore, Sr. Adv. a/w. Mr. Nirag Pathak, Adv.
: Ms. Akriti Vohra, Adv. Ms. Manisha Narsinghani, Adv.

For the Applicant

: Ms. Grishma Ahuja, Adv. a/w. Mr. Shalin Jani, Adv.
: Ms. Aaksha Sanjani, Adv.

For the Respondent

: Mr. Jay Kansara, Adv. for R-2

For the UCO Bank

: Mr. Parichay Ashar, Adv. for Mr. Arjun Sheth, Adv.
(For the Respondent)

For the AMIPL

: Mr. Nachiket Dave, Adv. (For the Respondent)

For the SMAIT

: Mr. Monaal Davawala, Adv.

For the Alvarez & Marsal:

Ms. Tanaya Shah, Adv. a/w. Mr. Vividh Tondo, Adv.
: Mr. Sohan Banarajee, Adv.

ORDER

Heard Learned Sr. Counsel Mr. Deepak Khosla for the applicant.

Heard Learned Sr. Counsel Mr. Mihir Thakore for the respondent.

The transfer matter is pending before Hon'ble President, NCLT, Bench.

Re-list the matter for hearing on 08.01.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)